

ORISSA ACT VI OF 1952
THE ORISSA APPROPRIATION (VOTE ON
ACCOUNT) ACT, 1952

[*Received the assent of the Governor on the 29th
 March 1952, first published in an extra-
 ordinary issue of the Orissa Gazette,
 dated the 31st March 1952*]

AN ACT TO PROVIDE FOR THE WITHDRAWAL OF CERTAIN
 SUMS FROM AND OUT OF THE CONSOLIDATED FUND
 OF THE STATE OF ORISSA FOR THE SERVICE
 OF THE YEAR BEGINNING ON THE 1ST
 DAY OF APRIL 1952

BE it enacted by the Legislature of the State of Orissa as follows :—

Short title

1. This Act may be called the Orissa Appropriation (Vote on Account) Act, 1952.

Withdrawal of Rs. 4,51,46,000 from and out of the Consolidated Fund of Orissa for the year 1952-53.

2. From and out of the Consolidated Fund of Orissa there may be withdrawn sums not exceeding those specified in column 2 of the Schedule amounting in the aggregate to the sum of four crores, fifty-one lakhs and forty-six thousand rupees towards defraying the several charges which will come in course of payment during the year beginning on the 1st day of April 1952.

Appropriation.

3. The sums authorised to be withdrawn from and out of the Consolidated Fund by this Act shall be appropriated for the services and purposes expressed in the Schedule in relation to the said year.

SCHEDULE

1	2		
	Services and purposes	Sums not exceeding—	
		Voted by Legislature	Charged on the Consolidated Fund
A—EXPENDITURE ON REVENUE ACCOUNT			
	Rs.	Rs.	Rs.
4—TAXES ON INCOME OTHER THAN CORPORATION TAX.	1,62,000	..	1,62,000
13—OTHER TAXES AND DUTIES ..			
7—LAND REVENUE ..	8,45,000	..	8,45,000
8—STATE EXCISE DUTIES ..	4,21,000	..	4,21,000
9—STAMPS ..	33,000	..	33,000
10—FOREST ..	6,92,000	..	6,92,000
11—REGISTRATION ..	1,09,000	..	1,09,000
XVII—IRRIGATION, ETC., WORKING EXPENSES.	30,62,000		
17—INTEREST ON WORKS FOR WHICH CAPITAL ACCOUNTS ARE KEPT.			
18—OTHER REVENUE EXPENDITURE FINANCED FROM ORDINARY REVE- NUES.			..
19—CONSTRUCTION OF IRRIGATION, NAVIGATION, EMBANKMENT AND DRAINAGE WORKS.			
20—INTEREST ON DEBT AND OTHER OBLIGATIONS.	..	2,10,000	2,10,000

1 Services and purposes	2 Sums not exceeding—		
	Voted by Legislature	Charged on the Consoli- dated Fund	
A—REVENUE ACCOUNT—Contd	Rs.	Rs.	Rs.
25—GENERAL ADMINISTRATION ..	23,12,000	1,15,000	24,27,000
27—ADMINISTRATION OF JUSTICE ..	3,81,000	1,21,000	5,02,000
28—JAILS AND CONVICT SETTLEMENTS ..	4,57,000	..	4,57,000
29—POLICE ..	32,27,000	..	32,27,000
37—EDUCATION ..	} 22,36,000	..	22,36,000
36—SCIENTIFIC DEPARTMENTS	22,36,000
38—MEDICAL ..	9,10,000	..	9,10,000
39—PUBLIC HEALTH ..	3,14,000	3,000	3,17,000
40—AGRICULTURE ..	10,00,000	..	10,00,000
41—VETERINARY ..	4,43,000	..	4,43,000
42—CO-OPERATION ..	2,08,000	..	2,08,000
43—INDUSTRIES AND SUPPLIES ..	} 6,75,000	..	6,75,000
43-A—CAPITAL OUTLAY ON INDUSTRIAL DEVELOPMENTS.		..	6,75,000
44—AVIATION ..	2,000	..	2,000
12—CHARGES ON ACCOUNT OF MOTOR VEHICLES ACT.	} 3,36,000	..	3,36,000
47—MISCELLANEOUS DEPARTMENTS	3,36,000
50—CIVIL WORKS ..	13,49,000	12,000	13,61,000
50—CIVIL WORKS—EXPENDITURE IN CONNECTION WITH CAPITAL CONSTRUCTION.	22,08,000	..	22,08,000
50—CIVIL WORKS—PUBLIC WORKS, COMMON ESTABLISHMENT AND TOOLS AND PLANT.	5,13,000	..	5,13,000

1 Services and purposes	2 Sums not exceeding—		
	Voted by Legislature	Charged on the Consolidated Fund	Total
	Rs.	Rs.	Rs.
A—REVENUE ACCOUNT—Contd.			
XLI—RECEIPT FROM ELECTRICITY SCHEMES—WORKING EXPENSES.			
52—INTEREST ON CAPITAL OUTLAY ON ELECTRICITY SCHEMES.	3,33,000	..	3,33,000
52-A—OTHER REVENUE EXPENDITURE CONNECTED WITH ELECTRICITY SCHEMES.			
53—CAPITAL OUTLAY ON ELECTRICITY SCHEME WITHIN THE REVENUE ACCOUNT.			
54-A—TERRITORIAL AND POLITICAL PENSION.			
54-B—PRIVY PURSES AND ALLOWANCES OF INDIAN RULERS.			
55—SUPERANNUATION ALLOWANCES AND PENSIONS.	6,21,000	7,000	6,28,000
55-A—COMMUTATION OF PENSIONS FINANCED FROM ORDINARY REVENUES.			
83—PAYMENTS OF COMMUTED VALUE OF PENSIONS.			
85—PAYMENTS TO RETRENCHED PERSONNEL.			
56—STATIONERY AND PRINTING ..	1,83,000	..	1,83,000
30—PORTS AND PILOTAGE ..	6,00,000	..	6,00,000
57—MISCELLANEOUS ..			

1 Services and purposes	2 Sums not exceeding—		
	Voted by Legislature	Charged on the Consolidated Fund	Total
	Rs.	Rs.	Rs. .
A—REVENUE ACCOUNT—Concl'd			
XLVI-A—RECEIPTS FROM ROAD TRANSPORT SCHEMES—WORKING EXPENSES.	5,60,000	40,000	6,00,000
57-A—CAPITAL OUTLAY ON ROAD TRANSPORT SCHEMES FINANCED FROM ORDINARY REVENUES.			
57-B—CAPITAL OUTLAY ON RAIL ROAD CO-ORDINATION SCHEME.			
63—EXTRAORDINARY CHARGES ..	2,49,000	..	2,49,000
63-A—EXPENDITURE CONNECTED WITH POST-WAR PLANNING AND DEVELOP- MENT.	35,000	..	35,000
64-B—CIVIL DEFENCE ..	3,000	..	3,000
TOTAL—A ..	2,44,79,000	5,08,000	2,49,87,000
B—OTHER EXPENDITURE			
71—CAPITAL OUTLAY ON SCHEMES OF AGRICULTURAL IMPROVEMENT AND RESEARCH.	2,50,000	..	2,50,000
80-A—CAPITAL OUTLAY ON MULTI- PURPOSES RIVER SCHEMES—HIRAKUD DAM PROJECT.	1,25,00,000	..	1,25,00,000
81-A—CAPITAL OUTLAY ON ELECTRICITY SCHEMES OUTSIDE THE REVENUE ACCOUNT.	2,88,000	..	2,88,000

1 Services and purposes	2 Sums not exceeding—		
	Voted by Legislature	Charged on the Consolidated Fund	Total
	Rs.	Rs.	Rs.
B—OTHER EXPENDITURE—Concl'd.			
85-A—CAPITAL OUTLAY ON PROVINCIAL SCHEMES OF STATE TRADING.	2,00,000		2,00,000
N—PUBLIC DEBT—DEBT RAISED IN INDIA—FLOATING DEBT (REPAYMENT).	..	50,00,000	50,00,000
LOANS TO MUNICIPALITIES, PORT FUNDS, ETC.	12,21,000	..	12,21,000
LOANS TO GOVERNMENT SERVANTS ..	7,00,000	..	7,00,000
ADVANCES REPAYABLE ..			
TOTAL—B ..	1,51,59,000	50,00,000	2,01,59,000
GRAND TOTAL ..	3,96,38,000	55,08,000	4,51,46,000